

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:134
ANSWERED ON:27.02.2007
EXEMPTION IN PROPERTY TAX TO EMBASSIES
Pandey Dr. Laxminarayan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the various embassies based in New Delhi are given exemption in property tax by the Government; and
- (b) if so, the reasons alongwith the total loss of revenue incurred by the Government thereon as on date?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIS. REGUPATHY)

(a) & (b): Yes, Sir. Embassies of various countries situated in New Delhi are exempt from payment of property tax on account of the Government of India's obligations under the Vienna Convention on Diplomatic Relations, 1961. The Government does not suffer any loss on this account as similar exemption is given to the Indian embassies in foreign countries by the Government of the host States.